

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3107  
(To be answered on the 12<sup>th</sup> March 2020)**

**SETTING UP OF SMALL AIRPORTS**

**3107. SHRI HARISH DWIVEDI**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether there is any proposal for setting up of small airports in district headquarters of various States in the country;  
(b) if so, the details thereof, State-wise including the State of Uttar Pradesh and the names of districts identified for this purpose along with the present status thereof; and  
(c) the time by which these airports are likely to be set up?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

(a) to (c): Yes Sir. Government of India (GoI), Ministry of Civil Aviation (MoCA) has formulated a Greenfield Airport Policy for development of Greenfield Airports across the country including district headquarters. In line with the Policy, GoI has granted 'in principle' approval for setting up of 16 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai and Sindhudurg in Maharashtra, Bijapur, Hassan and Shimoga in Karnataka, Datia (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal in Andhra Pradesh and Holongi, Itanagar in Arunachal Pradesh. Besides, GoI has granted 'site clearance' approval for setting up of 6 Greenfield Airports across the country namely Machiwara in Ludhiana, Jamshedpur in Jharkhand, Alwar (Bhiwadi) in Rajasthan, Kothagudem, Dist. Khammam in Telangana, Singrauli in Madhya Pradesh and Purandar in Pune. The timeline for construction of airport project depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure etc. by the individual operator.

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